

IN THE INCOME TAX APPELLATE TRIBUNAL, RANCHI BENCH, RANCHI

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER AND
SHRI RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER

ITA No. 76/Ran/2023

(Assessment Year: 2018-19)

Jay Narayan Tiwary, Line No. 1, Vidyapatnagar, Baridih, Jamshedpur-831017. PAN No. ABSPT 3804 G	Vs.	P.C.I.T., Ranchi.
Appellant/ Assessee		Respondent/ Revenue

Assessee represented by	Sri S.K. Jha, A.R.
Department represented by	Smt. Rinku Singh, CIT-DR
Date of hearing	11/06/2025
Date of pronouncement	11/06/2025

ORDER

PER: BENCH

1. This is an appeal filed by the assessee against the order of the Id. PCIT, Ranchi dated 23/03/2023 for the A.Y. 2018-19.
2. Shri S.K. Jha, Id A.R. is represented on behalf of the assessee and Smt. Rinku Singh, Id. CIT-DR is represented on behalf of the revenue.
3. At the time of hearing, the Id. AR is prayed for withdrawal of the appeal on which the Id. CIT-DR has raised no objection. Therefore, we allow to withdraw the appeal. Consequently, the appeal of the assessee is dismissed as withdrawn.
4. In the result, this appeal of the assessee is dismissed.

Order announced in open court on 11th June, 2025.

Sd/-
(RATNESH NANDAN SAHAY)
ACCOUNTANT MEMBER

Sd/-
(GEORGE MATHAN)
JUDICIAL MEMBER

Ranchi, Dated: 11/06/2025

**Ranjan*

Copy to:

1. Assessee
2. Revenue
3. CIT
4. DR
5. Guard File

By order

Sr. Private Secretary, ITAT, Ranchi